

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 52(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.10.2017**

**NAME OF THE COMPANY:** Ms. Pooja Tiwari V/s. M/s. Big Fish Hospitality  
Ventures Pvt. Ltd. & Ors.

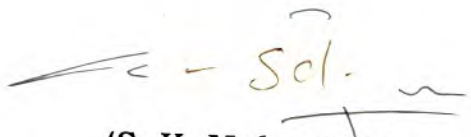
**SECTION OF THE COMPANIES ACT:** 241-242


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	For the Petitioner (s)	: None		
	For the Respondent (s)	: Mr. P. K. Sachdeva, Advocate Mr. Rakesh Kumar, Advocate		

**Order**

It is submitted by both the Ld. Counsels that the matter is still under consideration before the meditation cell. Keeping in view this also involves a family dispute, further time is granted.

To come up on 28<sup>th</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**